

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई-400001

DEPARTMENT OF COMMUNICATION, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

November 20, 2012

Export of Goods and Software - Realisation and Repatriation of Export Proceeds- Liberalisation

It has been decided, in consultation with the Government of India, to further extend till March 31, 2013 w.e.f. October 1, 2012, the relaxation with respect to the period of realization and repatriation to India, of the amount representing the full value of goods or software exported, from six months to twelve months from the date of export, which was valid up to September 30, 2012.

The provisions in regard to period of realization and repatriation to India of the full export value of goods or software exported by a unit situated in a Special Economic Zone (SEZ) as well as exports made to warehouses established outside India remain unchanged.

The instructions have been issued vide <u>A.P. (DIR Series) Circular No.52</u> dated November 20, 2012.

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Ajit Prasad Assistant General Manager